

**PUNJAB VIDHAN SABHA**

**Bill No. 9-PLA-2017**

**THE KHALSA UNIVERSITY (REPEAL) BILL, 2017**

(Bill as passed by the Punjab Vidhan Sabha)

The following Bill was passed by the Punjab Vidhan Sabha :—

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**BILL**

*to repeal the Khalsa University Act, 2016.*

BE it enacted by the Legislature of the State of Punjab in the Sixty-eighth Year of the Republic of India as follows :—

1. (1) This Act may be called the Khalsa University (Repeal) Act, 2017. Short title and commencement.

(2) It shall be deemed to have come into force with effect from the 30th day of May, 2017.

2. The Khalsa University Act, 2016 (Punjab Act No. 44 of 2016), is hereby repealed : Repealing of Punjab Act No. 44 of 2016.

Provided that admission to the affected students shall be given in other appropriate educational institutions of the State of Punjab as per their eligibility, so that the interests of the students are not prejudicially affected.

3. The Khalsa University (Repeal) Ordinance, 2017 (Punjab Ordinance No. 1 of 2017), is also hereby repealed. Repeal.

CHANDIGARH :  
The 5th July, 2017

SHASHI LAKHANPAL MISHRA,  
Secretary.